

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:3349
ANSWERED ON:14.08.2000
MISMANAGEMENT IN DISTRICT TELECOM OFFICE
ADHIR RANJAN CHOWDHURY

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government are aware of the mismanagement prevailing in District Telecom Office, Faridabad;
- (b) if so, the reasons for not improving the telephone services in the District Head Office and Telephone Exchanges;
- (c) whether most of the officers are not accountable for subscribers' grievances and a large number of telephones do not work properly;
- (d) if so, the remedial steps proposed to be taken in that regard;
- (e) whether telephone bills paid at authorised Post Offices are not accounted for and are shown outstanding causing inconvenience and harassment to subscribers; and
- (f) if so, the facts thereof and the action proposed to solve the problems of Telephone subscribers in Faridabad?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

- (a) There is no mismanagement prevailing in District Telecom Office, Faridabad.
- (b) Not applicable in view of (a) above.
- (c) No, Sir.
- (d) Not applicable in view of (c) above.
- (e) Proper accounting is being done in regard to telephone bills paid at the various Post Offices. However, in some stray cases some telephones get disconnected inadvertently if there is delay in receiving the payment particulars from Post Offices. However, such telephones are restored immediately as and when they are noticed and Post Offices are pursued for reconciling corresponding Telecom Revenue Particulars.
- (f) The Telecom Revenue Unit has been instructed to maintain regular liaison with Post Offices regarding receipt of payment particulars.